

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 07/02/2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/29/2018  
NAME OF THE PETITIONER(S) : DHARAMCHAND KOCHAR & 1  
NAME OF THE RESPONDENT(S) : K.D.P PROPERTIES PVT LTD & 1  
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
	R. CHANDRA MOHAN	COUNSELLOR PETITIONER	R. Ch
	R. RAMANISHA	Counselor for Respondent	R. Ramanish

**ORDER**

Counsel for both the parties present and prayed for adjournment to report settlement on the next date of hearing. At request, time is enlarged. Put up on 15.02.2019 at 10.30 A.M.

*sd*  
(S.VIJAYARAGHAVAN)  
Member (Technical)

*sd*  
(Ch. MOHD. SHARIEF TARIQ)  
Member (Judicial)

sr